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IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE

BEFORE  
HON'BLE SMT. JUSTICE NANDITA DUBEY  
ON THE 24<sup>th</sup> OF NOVEMBER, 2022

**MISC. PETITION No. 3321 of 2022**

**BETWEEN:-**

1. KULDEEP, S/O SHRI HARIPRASAD MEHTA, AGED ABOUT 33 YEARS, OCCUPATION: PRIVATE JOB, R/O 336-A, VRANDAWAN KATJU NAGAR, DISTRICT RATLAM (MADHYA PRADESH)
2. VIJAYSINGH S/O GOVINDSINGH JI RATHORE, AGED ABOUT 34 YEARS, OCCUPATION: NIZI CHIKITSAK, R/O 120, PALACE ROAD, SHIVGARH, TAHSIL SAILANA, DISTRICT RATLAM (MADHYA PRADESH)

.....PETITIONER

*(BY SHRI BHARAT YADAV, ADVOCATE)*

**AND**

1. SAPAN S/O SUNEEL CHAUPRA, AGED ABOUT 26 YEARS, OCCUPATION: BUSINESS, R/O GRAM SHIVGARH, TAHSIL AND DISTRICT RATLAM (MADHYA PRADESH)
2. STATE OF MADHYA PRADESH THROUGH COLLECTOR MAHDYA, DISTRICT RATLAM (MADHYA PRADESH)
3. M.P. SHASAN THROUGH NAIB TAHSILDAR MAHODAY, TAPPA SHIVGARH, TAHSIL SAILANA, DISTRICT RATLAM (MADHYA PRADESH)

.....RESPONDENTS

*(BY SHRI VIJAY SINGH CHOUHAN, ADVOCATE FOR THE RESPONDENT NO.1)*

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*This petition coming on for orders this day, the court passed the following:*

**ORDER**

Heard on I.A. No.8328/2022, an application for withdrawal of this petition.

For the reasons mentioned in the application, the same is allowed.

The petition is *dismissed as withdrawn*.

(NANDITA DUBEY)  
JUDGE

sjk

